

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:5443
ANSWERED ON:30.04.2002
CONSTRUCTION OF HOUSES FOR ECONOMICALLY WEAKER SECTIONS
ADHI SANKAR;CHANDRESH PATEL KORDIA;GORDHANBHAI JAVIA;KAILASHO DEVI

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a): the amount allocated and spent on the construction of houses for the people belonging to the economically weaker sections of society living in the urban areas of the country since 1.1.1998, till date, year-wise and State-wise;
- (b): the number of houses constructed and allotted and the number of persons benefited thereby, year-wise and State-wise;
- (c): whether the various State Governments have forwarded any such other schemes and demanded for more funds;
- (d): if so, the details thereof and the action taken by the Union Government thereon, State-wise; and
- (e): the number of houses proposed to be constructed during 2002-2003 and the amount likely to be spent thereon, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT & POVERTY ALLEVIATION (SHRI BAN DATTATREYA)

(a): Housing is a State subject. State Governments are directly responsible for formulation and implementation of various housing programmes. However, Housing & Urban Development Corporation Limited (HUDCO), a Central Public Sector Undertaking, extends loan assistance and technical support to State Governments and other eligible organisations for various types of housing activity and infrastructural development.

State-wise details of HUDCO loan allocations and sanctioned for economically weaker sections (EWS) in the urban areas since 1998-99, year-wise are given at Annexure-I.

(b): HUDCO only finances the housing schemes and the actual construction and allotment is done by implementing agencies. However, the details of dwelling units sanctioned for EWS in urban areas of the country since 1998-99 year-wise and State-wise are given in Annexure-II.

(c)&(d): Various housing schemes seeking loan assistance of Rs.23.52 crores for EWS in the urban areas, are pending with HUDCO. These schemes are under processing and will be considered as per HUDCO guidelines. Details of the pending schemes are given at Annexure-III.

(e): For the year 2002-2003, an allocation of Rs.1300 crore has been earmarked by HUDCO for priority sector housing. The State-wise allocation is finalised in consultation with State agencies as per norms.

ANNEXURES REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO.5443 FOR 30.4.2002

ANNEXURE-I

STATEWISE ALLOCATION/SANCTION FOR EWS (URBAN) CATEGORY FOR THE LAST 4 YEARS

(Rs. in Crores)

STATES/UTs	1998-1999		1999-2000		2000-2001		2001-2002	
	Allocation	Sanction	Allocation	Sanction	Allocation	Sanction	Allocation	Sanction
A&N ISLANDS	0.03	0.00	0.03	0.00	1.20	0.00	0.06	0.00
ANDHRA PRADESH	10.82	68.28	29.38	1.17	19.02	0.04	8.44	41.65

ARUNACHAL PD.	0.16	0.00	0.18	0.00	0.21	0.00	0.14	0.00
ASSAM	6.01	20.31	8.12	2.55	8.97	0.00	5.90	0.00
BIHAR	1.14	0.00	2.00	0.00	4.93	0.00	3.54	0.00
CHANDIGARH	0.10	0.00	0.12	0.00	0.14	0.00	0.18	0.00
CHHATTISGARH	0.00	0.00	0.00	0.00	0.00	0.00	2.36	4.45
D&N HAVELI	0.01	0.00	0.01	0.00	0.01	0.00	0.02	0.00
DAMAN & DIU	0.01	0.00	0.01	0.00	0.01	0.00	0.02	0.00
DELHI	1.30	0.00	1.52	0.00	1.72	0.00	2.26	0.13
GOA	0.45	0.00	0.36	0.00	0.21	0.00	0.28	0.00
GUJARAT	14.00	9.11	10.11	4.30	5.95	0.24	7.82	0.27
HARYANA	0.00	0.00	3.00	3.00	1.34	0.00	1.76	0.00
HIMACHAL PD.	0.00	0.00	0.00	0.00	0.36	0.00	0.48	0.00
JAMMU & KASHMIR	1.01	0.00	0.00	0.26	1.17	0.00	1.54	0.00
JHARKHAND	0.00	0.00	0.00	0.00	0.00	0.00	2.94	0.00
KARNATAKA	9.44	15.35	9.28	1.02	20.04	0.81	6.88	0.11
KERALA	18.47	1.25	13.93	110.45	10.00	0.00	3.48	2.00
LAKSHADWEEP	0.01	0.00	0.01	0.00	0.01	0.00	0.02	0.00
MADHYA PRADESH	10.50	9.59	0.00	3.24	6.93	0.38	6.74	0.00
MAHARASHTRA	16.75	1.95	22.95	24.11	24.39	1.36	12.72	0.00
MANIPUR	1.51	4.45	1.99	0.24	2.00	0.00	1.32	0.00
MEGHALAYA	0.92	10.12	1.08	0.00	1.21	0.00	0.80	0.00
MIZORAM	2.06	1.19	2.40	0.00	2.72	0.84	1.78	0.00
NAGALAND	1.05	1.05	1.00	2.00	1.13	0.00	0.74	0.00
ORISSA	0.00	0.00	4.82	4.82	2.72	0.00	3.56	0.00
PONDICHERRY	0.11	0.00	0.95	0.00	0.15	0.00	0.20	0.00
PUNJAB	1.99	2.03	0.00	0.00	1.96	0.00	2.56	0.00
RAJASTHAN	9.10	7.77	17.47	6.21	5.60	5.17	7.20	1.00
SIKKIM	0.06	0.00	0.06	0.00	0.07	0.00	0.04	0.00
TAMIL NADU	13.06	6.78	13.21	2.53	13.00	0.36	9.70	3.82
TRIPURA	1.49	0.02	1.06	0.30	1.19	0.00	0.78	0.00
UTTAR PRADESH	14.89	1.54	9.07	7.65	31.35	6.50	10.34	2.62
UTTARANCHAL	0.00	0.00	0.00	0.00	0.00	0.00	1.44	0.00
WEST BENGAL	1.00	0.00	0.50	0.00	5.29	0.00	6.96	0.00
TOTAL	137.45	160.79	155.12	173.83	175.00	15.74	115.00	56.04

ANNEXURE-II

STATEWISE EWS URBAN DWELLINGS SANCTIONED

S.NO.	NAME OF STATES/UTs	1998-99	1999-2000	2000-01	2001-02
1.	ANDHRA PRADESH	33309	33884	24298	24000
2.	ARUNACHAL PRADESH	0	0	0	1600
3.	ASSAM	25675	514	209	0
4.	BIHAR	45	0	0	0
5.	CHHATTISGARH	0	0	0	10000
7	DELHI	0	0	0	2016
7	GOA	0	0	0	0
8.	GUJARAT	16366	23045	3119	2357
9.	HIMACHAL PRADESH	0	0	0	0
10.	HARYANA	0	634	0	0
11.	JHARKHAND	0	0	0	0
12.	JAMMU & KASHMIR	0	56	0	557
13.	KERALA	63210	95825	74800	1330
14.	KARNATAKA	139961	55968	10183	43733
15.	MEGHALAYA	2040	0	0	0
16.	MAHARASHTRA	4356	375	395	4989
17.	MANIPUR	890	72	0	80
18.	MADHYA PRADESH	51162	160	0	2200
19.	MIZORAM	391	0	169	0

20. NAGALAND	350	500	0	40
21. ORISSA	12000	3056	10000	905
22. PUNJAB	1764	0	0	10000
23. RAJASTHAN	2713	1510	1249	8780
24. SIKKIM	0	0	0	0
25. TAMILNADU	19711	1922	11747	4154
26. TRIPURA	11	1330	115	462
27. UTTARANCHAL	0	0	0	2167
28. UTTAR PRADESH	45168	1999	1139	125925
29. WEST BENGAL	0	0	0	8858
30. A&N ISLANDS	0	0	0	0
31. CHANDIGARH	0	0	0	0
32. D&N HAVELI	0	0	0	0
33. PONDICHERY	0	0	0	170
TOTAL	419122	220850	137423	254323

ANNEXURE-III

STATEWISE LOAN PENDING FOR EWS (URBAN) AS ON 31.3.2002

STATES	EWS (U) LOAN (RS. IN LAKHS)
CHATTISGARH	18.05
GUJARAT	592.00
HARYANA	24.80
KERALA	240.00
TAMIL NADU	72.00
TRIPURA	159.25
UTTAR PRADESH	1230.99
WEST BENGAL	15.00
TOTAL	2352.09